

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati, the 27th of February, 2023

NO.HC.XI-09/2022/120/RC: The Hon'ble Gauhati High Court has been pleased to declare **30.06.2023 (Friday)** as a holiday in respect of the Aizawl Bench of Gauhati High Court on account of "Remna Ni". Further, **04.04.2023 (Mahabir Jayanti)** has been declared as a Court working day in lieu of **30.06.2023**.

By order,
Sd/- R. A. Tapadar
REGISTRAR (JUDICIAL)

Memo No.HC.XI-09/2021/121-133/RC Dated: 27.02.2023

Copy to:

1. The Registrar General/Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Establishment) Gauhati High Court, Guwahati.
2. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl for information and necessary action.
4. The Joint Registrar, (Judicial), Gauhati High Court, Guwahati.
5. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
7. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
8. The Court Manager, Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati. (He is also requested to upload the notification in the High Court Website.)
10. The AO(J), (_____), Gauhati High Court, Guwahati.
11. The Court Officer (I/II), Gauhati High Court, Guwahati.
12. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.

R. A. Tapadar
27.02.23
REGISTRAR (JUDICIAL)

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